HIGH COURT OF JAMMU & KASHMIR AND LADAKH (Office of the Registrar Recruitment) *******

NOTIFICATION

No:-1465/RR/RC

Dated:13.05.2025.

Subject:- Extension of last date for filling up of application forms for various posts advertised in pursuance to Advertisement Notification Nos. 01/RR, 02/RR, 03/RR, 04/RR and 05/RR dated 25.04.2025.

It is hereby notified for the information of all that the last date for receiving of application forms for various posts advertised pursuant to Advertisement Notification Nos. 01/RR, 02/RR, 03/RR, 04/RR and 05/RR of 2025 dated 25.04.2025, is extended up to 20.05.2025.

By Order.

Sd/-(Satinder Singh) Registrar Recruitment

No.: 24805-25/RR/RC

Dated:13.05.2025.

Copy to:-

- 1. Secretary, Ministry of Consumer Affairs, Food and Public Distribution, Department of Consumer Affairs, Government of India.
- 2. Principal Secretary to Lieutenant Governor, Civil Secretariat, Jammu.
- 3. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K and Ladakh.
- 4. Divisional Commissioner, Jammu/Kashmir.

- 4. Divisional Commissioner, Jammu/Kashmir.
- 5. Secretary to Hon'ble Mr. Justice Sanjeev Kumar, Judge, J&K and Ladakh High Court for information.
- 6. Registrar Generals of all the High Courts to notify/circulate the vacancy Circular and the application forms, of In-service applicants, if any, may be routed through the Registrar General of the respective High Court.
- 7. All Principal District and Sessions Judges, UT of J&K and Ladakh for information.
- 8. Director Information, J&K for publication of Advertisement Notice in all leading dailies of J&K and also in two leading National dailies.
- 9. Private Secretary to the Hon'ble Minister for Food, Civil Supplies & Consumer Affairs, J&K.
- 10. Private Secretary to Financial Commissioner (ACS), Revenue Department, J&K.
- 11. Private Secretary to the Chief Secretary for information.
- 12. Private Secretary to the Commissioner/Secretary to the Government, General Administration Department.
- 13. Private Secretary to Commissioner/Secretary to Government, Department of FCS&CA.
- 14. In-charge Website, Department of Food Civil Supplies & Consumer Affairs.
- 15. Central Project Coordinator, e-Court, High Court of J&K and Ladakh, Jammu, with the request to get the same uploaded on the official website of the High Court of J&K and Ladakh.
- 16. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping the record of the same
- 17. Notification File/Office File

Sd/Registrar Recruitment